

**CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH, KOLKATA**

LIBRARY

O.A./350/1627/2014

Dated: 20.01.2021

**Coram : Hon'ble Ms. Bidisha Banerjee, Judicial Member
Hon'ble Dr. N. Chatterjee, Administrative Member**

ASIT BARAN DUTTA & OTHERS

Versus

EASTERN RAILWAY

For the applicant : None
For the respondents : Mr. R.N. Bag, Counsel
Mr. K.N. Bhattacharyya, Counsel

O R D E R (Oral)

Per : Bidisha Banerjee, Judicial Member

None appeared on behalf of the applicant for long, and even today despite repeated calls.

2. Therefore, it seems that the applicant has lost interest to pursue the matter further.
3. As such, the OA is dismissed for default invoking Rule 15(1) of CAT (Procedure) Rules, 1987.

**(Dr. N. Chatterjee)
Administrative Member**

**(Bidisha Banerjee)
Judicial Member**

drh